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PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 824-L.—17th August, 2022.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act VII of 2022

THE WEST BENGAL UNIVERSITY OF TEACHERS' TRAINING, EDUCATION PLANNING AND ADMINISTRATION (AMENDMENT) ACT, 2022.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Kolkata Gazette*, *Extraordinary*, of the 17th August, 2022.]

An Act to amend the West Bengal University of Teachers' Training, Education Planning and Administration Act, 2014.

Whereas it is expedient to amend the West Bengal University of Teachers' Training, Education Planning and Administration Act, 2014, for the purposes and in the manner hereinafter appearing;

West Ben. Act XXI of 2014.

It is hereby enacted in the Seventy-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the West Bengal University of Teachers' Training, Education Planning and Administration (Amendment) Act, 2022.

Short title and commencement.

The West Bengal University of Teachers' Training, Education Planning and Administration (Amendment) Act, 2022.

(Sections 2-8.)

(2) It shall come into force at once.

Amendment in the long title of Act XXI of 2014.

2. For the long title of the West Bengal University of Teachers' Training, Education Planning and Administration Act, 2014 (hereinafter referred to as the principal Act), the long title "An Act to provide for the establishment and incorporation of Baba Saheb Ambedkar Education University and to provide for matters connected therewith or incidental thereto." shall be substituted.

Amendment of Preamble. 3. In the Preamble of the principal Act, for the words "a University of teachers' training, education planning and administration in West Bengal", the words "a University, namely Baba Saheb Ambedkar Education University for the purposes" shall be substituted.

Amendment of section 1.

4. In sub-section (1) of section 1 of the principal Act, for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted.

Amendment of section 2.

5. In clause (30) of section 2 of the principal Act, for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted.

Amendment of section 3.

- **6.** In section 3 of the principal Act,—
- (1) in sub-section (1), for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted;
- (2) in sub-section (2), for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted;
- (3) in sub-section (4), for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted.

Amendment of section 38.

- 7. In section 38 of the principal Act,—
- (1) in sub-section (1), for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted;
- (2) in sub-section (2), for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted.

Amendment of section 65.

8. In clause (a) of sub-section (9) of section 65 of the principal Act, for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted.

The West Bengal University of Teachers' Training, Education Planning and Administration (Amendment) Act, 2022.

(Section 9.)

Amendment of section 66.

- 9. In section 66 of the principal Act,—
- (1) in the marginal heading, for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted;
- (2) in sub-section (1), for the words "West Bengal University of Teachers' Training, Education Planning and Administration", the words "Baba Saheb Ambedkar Education University" shall be substituted.

By order of the Governor,

PRADIP KUMAR PANJA, Secy. to the Govt. of West Bengal, Law Department.